

3. Action under section 14 of the Act for prosecution of the defaulters before the courts of law.
4. Action under section 14B for levying damages as penalty - a deterrent action.
5. Prosecution under section 406/409 IPC - for non-payment of employees share deducted from the wages but not deposited.
6. Action under section 7Q for levy of interest for belated remittances.

#### **Upgradation of ITIs in the country**

277. SHRI RAM KRIPAL YADAV: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has any plan to upgrade Industrial Training Institutes (ITIs) all over the country;
- (b) if so, how many ITIs have been covered under this scheme in Bihar; and
- (c) the details of amount sanctioned and provided to those ITIs in the State?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir. Union Government has been implementing the following three schemes for upgradation of Government ITIs all over the country:

- (i) Upgradation of 100 ITIs into Centers of Excellence (CoE) through domestic funding.
  - (ii) Upgradation of 400 ITIs through Vocational Training Improvement Project (VTIP) with World Bank Assistance.
  - (iii) Upgradation of the remaining 1396 Government ITIs through Public Private Partnership.
- (b) 21 ITIs have been covered under above schemes in Bihar.
  - (c) An amount of Rs.55.90 crore has been sanctioned/allocated and Rs. 41.27 crore has been released to these ITIs.

The breakup of funds sanctioned/allocated and released to these ITIs of Bihar under the above schemes is enclosed as Statement.

**Statement**

*Break up of Funds sanctioned/allocated and provided to the State of Bihar*

Sl. No.	Scheme Name	No. of ITIs sanctioned/ Allocated	Funds sanctioned/ Allocated (Rs. in Crore)	No. of ITIs covered	Funds released (Rs.in Crore)
1	Upgradation of 100 ITIs into Centers of Excellence (CoE) through domestic funding	2	2.40	2	2.19
2	Upgradation of 400 ITIs through Vocational Training Improvement Project (VTIP) with World Bank Assistance.	8	21.00	8	11.58
3	Upgradation of 1396 Government ITIs through Public Private Partnership (PPP)	13	32.50	11	27.50
TOTAL		23	55.90	21	41.27

**Child labour in the country**

278. SHRI RAJEEV SHUKLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that even after the continuous efforts by Government child labour has been on a rise in the country;

(b) if so, the rate of increase in the child labour in the country;

(c) whether Government is planning to set up special cell of Police to control the child labour;

(d) whether Government had set up any committee to study the issue of increase in child labour in the country; and